

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:24
ANSWERED ON:23.02.2010
REIMBURSEMENT OF SECURITY RELATED EXPENDITURE
Chowdhury Shri Adhir Ranjan

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to implement any special scheme for reimbursement of security related expenditure of the States which have been affected by insurgency; and

(b) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): Central Government is already reimbursing security related expenditure incurred on admissible items by the North-Eastern States affected by insurgency/militancy, Jammu and Kashmir and Naxal affected States. Admissible items inter-alia includes special training to State Police, logistic support provided by State Government to Central Police Forces and Army, Ex-gratia grant to Next of Kin of victims of extremists violence, Petrol Oil, Lubricants (POL), deployment of Home Guards, Village Defence Parties (VDPs) etc. Expenditure incurred on Surrender cum Rehabilitation of militants are also reimbursable as per guidelines approved by the Government.